

**IN THE HIGH COURT OF BOMBAY AT GOA****LD-VC-CW-62-2020****Raymond Desa and others** .... **Petitioners****V e r s u s****Village Panchayat of Cortalim  
and anr.** .... **Respondents.**

None present for the Petitioners.  
Ms. S. Linhares, Advocate for the Respondent no.1.

**CORAM: DAMA SESHADRI NAIDU, J.  
DATE: 20TH JULY, 2020.**

**ORDER:**

The petitioners' counsel is absent. He is said to have informed the respondents' counsel about his inability to appear before the Court today. The respondents' counsel on the other hand submits that because of the later developments, the very writ petition has become infructuous. To ascertain this fact, I need the presence of the petitioners' counsel.

2. Post the matter on 24/7/2020.

**DAMA SESHADRI NAIDU, J.****AP/-**